

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2016 &
IA NOS. 459, 460 AND 525 OF 2016**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maruti Clean Coal & Power Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Goel
Ms. Sonal Gupta

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Gautam Chawla
Mr. Deep Rao for R.1

Mr. Alok Shankar for R.2

ORDER

List the matter for further hearing on **29.03.2017**. Interim order to continue till 29.03.2017.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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